

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

**FELICITATIONS TO SPORTSPERSONS FOR WINNING MEDALS
AT INTERNATIONAL SHOOTING SPORT FEDERATION
WORLD CUP AT PUTIAN, CHINA**

MR. CHAIRMAN: Hon. Members, on behalf of the whole House and on my own behalf, I congratulate Ms. Manu Bhaker, Ms. Elavenil Valarivan, Shri Divyansh Singh Panwar, Shri Saurabh Chaudhary, Ms. Apurvi Chandela and Shri Shahzar Rizvi, for winning Gold, Silver and Bronze Medals in the 10m Air Pistol and 10m Air Rifle Women and Men individual events and Mixed Team Competitions, thus topping the medal tally, at the International Shooting Sport Federation World Cup Final held at Putian in China, from the 17th to 23rd of November, 2019.

It is indeed a matter of great pride that our young shooters are scaling new heights by emerging victorious at world level shooting events. Their unwavering focus, persistent hard work and remarkable dedication should inspire our budding sportspersons to emulate and improve upon their achievements. I wish all these shooters success in their future endeavours and hope that they continue to bring many more laurels to the country.

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. A copy (in English and Hindi) of the Ministry of Home Affairs, Notification No. G.S.R. 623 (E), dated the 2nd September, 2019, publishing the Foreigners (Tribunals) (Second Amendment) Order, 2019, under sub-section (2) of Section 3 of the Foreigners Act, 1946.

[Placed in Library. See No L.T. 1002/17/19]

- II. A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 659 (E), dated the 16th September, 2019, publishing the Foreign Contribution (Regulation) (Second Amendment) Rules, 2019, under Section 49 of the Foreign Contribution (Regulation) Act, 2010.

Notifications of the Ministry of Petroleum and Natural Gas

THE MINISTER OF PETROLEUM AND NATURAL GAS; AND THE MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN): Sir, I lay on the Table, under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006, a copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas, Notification F. No. PNGRB/M/(C)/31 (Vol. III), dated the 21st August, 2019, publishing the Petroleum and Natural Gas Regulatory Board (Access Code for Common Carrier or Contract Carrier Natural Gas Pipelines) Amendment Regulations, 2019.

[Placed in Library. See No L.T. 905/17/19]

Annual Accounts of EPFO (2017-18) and related papers

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Consolidated Annual Accounts of the Employees' Provident Fund Organisation, New Delhi, for the year 2017-18, and the Audit Report thereon, under sub-section (2) of Section 74 of the Employees' Provident Funds Scheme Act, 1952.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No L.T. 782/17/19]

Annual Reports and Accounts of KIOCL, MOIL and SAIL (2018-19) and related papers

इस्पात मंत्रालय में राज्य मंत्री (श्री फगनसिंह कुलस्ते): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Forty-third Annual Report and Accounts of the KIOCL Limited,